## 6

## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 36/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Nagai Power Pvt. Ltd.

V/s.

GEI Industrial Systems Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. SHASHUATA SHUELA

POYOCATE

CREDITOR

Sulh

2.

## ORDER

Learned Advocate Mr. Shashvata Shukla present for Operational Creditor/Petitioner. None present for Respondent.

Letter of request for adjournment received in the office on 10.07.2017 after the case was adjourned today on 10.07.2017.

Learned Counsel Ms. Natasha Sutaria represented that she is having scanned copy of Vakalatnama for Respondent and she will file Vakalatnama by tomorrow.

List the matter on 13.07.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.